GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 3793 TO BE ANSWERED ON THE 9^{TH} AUGUST, 2016 HEALTHCARE FOR ELDERLY BY CPSES

3793: SHRI RAM MOHAN NAIDU KINJARAPU

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether any study has been conducted in the realm of healthcare for the elderly by Central Public Sector Enterprises (CPSEs) as part of their CSR mandate under the companies Act, 2013;
- (b) if so, the details and outcome thereof; and
- (c) the funds allocated and utilized in this regard during each of the last three years and the current year, company-wise?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a) & (b): Department of Public Enterprises (DPE) has not conducted any study in the realm of healthcare for the elderly by Central Public Sector Enterprises (CPSEs) as part of their CSR..
- (c): As per the provisions of Section-135 of Companies Act, 2013, CSR eligible CPSEs are mandated to select activities under CSR relatable to the activities listed in Schedule-VII of the Act. Under Item No. (i) of the Schedule-VII of the Act which relates to 'promoting healthcare including preventive healthcare', CPSEs are at liberty to select healthcare for elderly people of the society as one of the activity under CSR.

After coming into force of provisions on CSR in Companies Act, 2013, with effect from 1.4.2014, all corporates, including CPSEs are required to furnish information on CSR in the prescribed format to the website of M/o Corporate Affairs. DPE has also collected information on Sector-wise CSR expenditure for 2014-15, including healthcare from 127 CPSEs and these CPSEs have spent Rs. 242.78 crore on 'healthcare' out of Rs. 2450.23 crore spent on various CSR activities. The information for the year 2015-16 shall be available after September, 2016. The information for previous years is not maintained centrally
